

- June, 1988 under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library See No. LT 6730/88]
- (2) A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the Imports and Exports (Control) Act, 1947:-
- (i) S.O. 853(E) published in Gazette of India dated the 8th September, 1988 making certain amendments in the Open General Licence No. 23/88 dated the 30th March, 1988.
 - (ii) S.O. 926(E) published in Gazette of India dated the 6th October, 1988 making certain amendments in the Open General Licence No. 16/88 dated the 30th March, 1988.
 - (iii) S.O. 978(E) published in Gazette of India dated the 25th October, 1988 making certain amendments in the Open General Licence Number 2/88, dated the 3th March, 1988. [Placed in Library See No. LT 6731/88]
- (3) A copy of the Coffee (Amendment) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 663(E) in Gazette of India dated the 20th August, 1988, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library See No. LT 6732/88]

12.05 1/4 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES

[English]

**Statements Showing Action taken by
Government on Recommendation**

SHRI ARVIND NETAM (Kanker): Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English

versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

- (i) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Thirty-First Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Life Insurance Corporation of India Limited.
- (ii) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Thirty-second Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in UCO Bank and credit facilities provided by the Bank to Scheduled Casts and Scheduled Tribes.
- (iii) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Thirty-third Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Western Railway.

12.06 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): With your permission, Sir, I rise to announce that Government